

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
IA No. 177/JPR/2024
CP No. (IB)- 62/7/JPR/2023
Under Section 7 of IBC, 2016

In the matter of:

Jumbo Finvest (India) Ltd. Financial Creditor/Applicant

Versus

FS Housing Pvt. Ltd. ...Corporate Debtor/Respondent

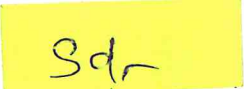
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

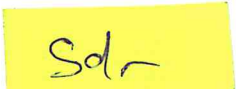
Present Through Video Conferencing: -

For the Applicant : Prateek Kedawat, Adv.
For the Respondent : Bhriugu Sharma, Adv.
Himanshu Kaushik, Adv.

ORDER

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Petitioner.
Mr. Bhriugu Sharma, Adv. along with Mr. Himanshu Kaushik, Adv. appearing on
behalf of the Respondent. List the matter on 08.04.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

April 01, 2024